

DELHI VIDHAN SABHA
BULLETIN PART-I
(Brief Record of Proceedings)
Thursday April 7, 1994/Chaitra 17, 1916 (Saka)

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No.28

14.02 Hours

Starred Questions

1. Starred Question Nos 168 and 301 to 304 and supplementaries thereto were orally answered.

Replies to Starred Question Nos 306 to 316, 318 and 319 were laid on the Table of the House.

Unstarred Questions

2. Replies to unstarred Question Nos 504 to 508, 510 to 515, 517 to 522, 526, 527, 530, 532, 534, 536 to 542, 544, 549, 551, 555, 558 to 561, 564, 565, 567, 570 to 572, 573, 574 and 577 to 583 were laid on the Table of the House.

15.05 Hours

Calling Attention

3. Shri Jai Kishan called the attention of the Chief Minister to the situation arising out of lack of civic amenities in the camp inhabited by the persons who have migrated from Jammu-Kashmir and Punjab.

Chief Minister made a statement in the matter.

15.47 Hours

Presentation of Report of the
Business Advisory Committee

4. Dr. Harshvardhan presented the Third Report of the Business Advisory Committee.

15.49 Hours

Resolution for making an application
to become a member of the Commonwealth
Parliamentary Association

5. Shri Madan Lal Khurana moved the following resolution:

"(a) "THAT the Legislative Assembly of the National Capital Territory of Delhi (India) apply for admission to membership in the Commonwealth Parliamentary Association, such membership to be effective immediately on approval of the application by the General Assembly of the Commonwealth Parliamentary Association.

- (b) "THAT this Honourable House agrees to abide by the provisions of the Constitution of the Commonwealth Parliamentary Association.
- (c) "THAT the required membership fee be paid to the C.P.A.; and
- (c) "THAT this resolution be communicated to the Secretariat of the Commonwealth Parliamentary Association immediately following passage."

Shri Jag Parvesh Chandra took part in the Debate.

Resolution was passed unanimously.

16.35 Hours

Legislative Business
Govt. Bill introduced

6. Shri Surender Pal Ratawal introduced "The Delhi Commission for Women Bill, 1994."

16.54 Hours

Matters under Rule 259

7. Following members raised matters under Rule 259:-

1. Shri Gauri Shankar Bhardwaj
2. Smt. Krishna Tirath
3. Shri Jagdish Lal Batra
4. Shri Mukesh Sharma
5. Dr. Gian Chand
6. Km. Purnima Sethi
(Chief Minister clarified the position)
7. Shri Bodh Raj
(Chief Minister clarified the position)
8. Shri Ram Bhaj
(Chief Minister clarified the position)

Chief Minister clarified the position in regard to matter raised by S/Shri Inder Raj Singh, Deep Chand Bandhu, Shri Chand Ram

17.45 Hours

Short Duration Discussion

8. Shri Ram Bhaj raised Short Duration Discussion on the working of D.D.A. -

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Following members took part in the discussion:-

1. Shri Jag Parvesh Chandra
2. Shri Ramvir Singh Bidhuri
3. Shri Vas Dev Kaptan
4. Shri Rajendra Gupta (Malviya Nagar)
5. Shri Swaroop Chand Rajan
6. Shri Satish Chander Khandelwal
7. Shri Bodh Raj
8. Sri(Dr.) Gian Chand
9. Ch.Prem Singh

Chief Minister replied the Debate

19.22 Hours

MOTION

9. Shri Ram Bhaj moved a Motion under Rule 269 of the Rules of Procedure and Conduct of Business that Notice of Half an hour discussion of Shri Hari Kishan listed for today be taken up for consideration on Monday the 11th April, 1994.

The Motion was adopted.

(The sitting of the House was adjourned till 14.00 Hours on Friday, 8 April, 1994)

P.N.GUPTA
SECRETARY